

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1337
ANSWERED ON:30.11.2012
NON-UTILISATION OF FUNDS UNDER ICDS SCHEME
Venugopal Shri P.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether some States have not fully utilised the funds under the Integrated Child Development Services (ICDS) Scheme during the last three years ;
- (b) if so, the details thereof and the reasons therefor ; and
- (c) whether the Government is considering to sanction and provide funds directly to Non-Government Organisations (NGOs) working in the States ; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b) The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States / UTs across the country. Funds in the form of Grants-in-aid are released to the State Governments / UT Administrations for implementation of the ICDS projects in respective State / UT. A Statement indicating quantum of funds released State-wise by the Central Government during each of the last three years and utilization thereof reported including State share is Annexed.
- (c) No Madam.
- (d) Does not arise.